

*(Interruptions)**

MR. SPEAKER: Ask the Election Commission. Why are you asking the wrong person? Go to the Election Commission and ask them, and not me here.

*(Interruptions)**

11.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Annual Report of Indian Institute of Astrophysics, Bangalore, for 1987-88

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACES (SHRI K.R. NARAYANAN): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the 1987-88 along with Audited Accounts. [Placed in Library. See No. LT—7066/88]

Annual Report and Review on the Working of Synthetic and Rayon Textiles Export Promotion Council, Bombay for 1987-88

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHABIR PRASAD): On behalf of Shri Rafique Alam, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Synthetic and Rayon Textiles Export Promotion Council, Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Synthetic and Rayon Tex-

tiles Export Promotion Council, Bombay, for the year 1987-88. [Placed in Library. See No. 7067/88]

Notification Under Indian Railways Act

SHRI MAHABIR PRASAD: I beg to lay on the Table a copy of the Notification No. S.O. 3325 (Hindi and English versions) published in Gazette of India dated the 5th November, 1988 making further amendment to Notification No. TCIII/3036/58/Notification, dated the 28th August, 1958 regarding Liability of Railways for loss of luggage from Cloak Room, issued under section 47 of the Indian Railways Act, 1890. [Placed in Library. See No. LT—7068/88]

11.07 hrs.

RAILWAY CONVENTION COMMITTEE

[English]

Twelfth Report

PROF NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Twelfth Report (English and Hindi versions) of the Railway Convention Committee on Action Taken by Government on the recommendations contained in their Ninth Report (Eighth Lok Sabha) on 'On-going Railway Line Projects'.

11.07 F(1,2) hrs.

RAILWAYS BILL

Extension of time for Presentation of Report of Joint Committee

SHRI R.S. SPARROW (Jullunder): I beg to move the following:

"That this House do further extend upto the first day of the Budget Session, 1989, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

MR. SPEAKER: The question is:

"That this House do further extend upto the first day of the Budget Session, 1989, the time for presentation of the report of the Joint Committee on the Bill to consolidate and amend the law relating to Railways."

The motion was adopted

11.08 hrs.

BUSINESS ADVISORY COMMITTEE

Sixty-Fourth Report

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRIMATI SHIELA DIKSHIT): I beg to move:

"That this House do agree with the Sixty-fourth Report of the Business Advisory Committee presented to the House on the 13th December, 1988."

MR. SPEAKER: The question is:

"That this House do agree with the Sixty-fourth Report of the Business Advisory Committee presented to the House on the 13th December, 1988."

The motion was adopted

(Interruptions)*

[English]

MR. SPEAKER: Now Matters under Rule 377. Mr. Sriballav Panigrahi.

(Interruptions)*

MR. SPEAKER: The Government, the Home Ministry can take care of it, if it feels fit. I cannot interfere. No; I cannot. Tell me the rules under which I can interfere. Refer to

any rules.

[Translation]

I have told them. Same is yours.

[English]

You can point out any rule to me.

(Interruptions)*

MR. SPEAKER: Tell me, under what rule?

(Interruptions)

MR. SPEAKER: Mr. Acharia, I am not going to break any rule. I am not going to put any noose around my neck. No; I am not going to do it. Go to the Election Commission. No question on this subject.

(Interruptions)*

MR. SPEAKER: Go to the Election Commission. Write to them.

(Interruptions)*

MR. SPEAKER: This gentleman is not allowed. Not a single word of what he says, without my permission, goes on record.

(Interruptions)*

MR. SPEAKER: No. Go to the Election Commission. Don't shout; go to the Election Commission. Don't waste my time.

[Translation]

SHRI DHARAM PAL SINGH MALIK (Sonepat): A harijan lady was raped... (Interruptions)

[English]

MR. SPEAKER: I have told him. I have told him the same thing which I told you. I am not going to break the rules—neither for them, nor for you... Not at all.